

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO 383
TO BE ANSWERED ON 23rd JULY 2025**

NON-BOVINE MILK AND ANIMAL HUSBANDRY SCHEMES

383 SMT. MAHUAMAJI:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) whether the FSSAI has set standards for non-bovine (sheep, goat, camel, donkey) milk, if so, the details thereof;
- (b) whether an Entrepreneurship Development Programme (EDP) has been implemented for sheep, goat, camel and donkey under National Livestock Mission (NLM), if so, the details thereof; and
- (c) the subsidy provided to farmers, Farmer Producer Organization (FPO), Farmer Cooperative Organizations (FCO), Self Help Groups (SHG) and Joint Liability Groups (JLG) under this scheme and the manner in which it helps in promotion of livestock products, the State-wise details thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(PROF. S.P. SINGH BAGHEL)

- (a) Yes Sir, Food Safety and Standards Authority of India (FSSAI) has prescribed standards for goat milk, camel milk and sheep milk vide sub-regulation 2.1.2 of the Food Safety and Standards (Food Products and Food Additives) Regulation, 2011 along with cow & buffalo milk. However, no standards are available for donkey milk.
- (b) Yes Sir, the Department of Animal Husbandry and Dairying, Government of India, is implementing the National Livestock Mission - Entrepreneurship Development Programme (NLM-EDP) under National Livestock Mission (NLM) since 2021. In NLM-EDP, 50% capital subsidy, up to ₹50 lakh, is provided for the establishment of poultry, sheep, goat, pig, horse, camel and donkey breeding farms, as well as feed and fodder units (Silage, Total Mixed Ration, Seed grading units). Eligible entities include individuals, Farmer Producer Organizations (FPOs), Self-Help Groups (SHGs), Joint Liability Groups (JLGs), Farmer Cooperative Organizations (FCOs) and Section 8 companies. The details of the unit sizes eligible under the NLM Entrepreneurship Development Programme (NLM-EDP) are provided in Annexure-I.
- (c) The NLM EDP envisages capital subsidy upto 50%, remaining funding of the project shall be arranged from bank and self finances. Till date subsidy provided to farmers, Farmer Producer Organization (FPO), Farmer Cooperative Organizations (FCO), Self Help Groups (SHGs) and Joint Liability Groups (JLGs) under this scheme, State-wise details is placed at Annexure II.

The objective of the National Livestock Mission (NLM) is to increase animal productivity through breed improvement, increase in production of Meat of sheep, goat, pig and poultry; Milk from goat, sheep, camel and donkey; wool, egg and fodder. Therefore, the breed multiplication farms which are assisted under the NLM-EDP programme is aimed to provide the farmers with improved germplasm to increase the productivity. The silage plants established by the entrepreneurs aimed to help the farmer in getting affordable fodder for the small holding livestock farmers and also encourage the local farmers to take up cultivation of fodder. Therefore, in long term, the benefit accrued under NLM-EDP programme will help in enhancing the livestock productivity ultimately leading to increase in availability of Livestock products.

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The following activities of different unit size are eligible under NLM Entrepreneurship Scheme:

- i. Establishment of Parent Farm, Hatchery, brooder cum mother unit of Rural poultry birds with minimum 1000 parent layers for production of Hatching Eggs and Chicks.

Poultry Unit Size (Female + Male)	Max amount of capital subsidy
1000 + 100	₹25 lakhs

- ii. Establishment of sheep and goat breeding farm with minimum 100 female and 05 male and in its multiple as follows.

Goat/ Sheep Unit Size (Female + Male)	Max amount of capital subsidy
100 +5	₹10 lakhs
200+10	₹20 lakhs
300+15	₹30 lakhs
400+20	₹40 lakhs
500+25	₹50 lakhs

- iii. Establishment of pig breeding farm with minimum 50 sow and 05 boar and in its multiple as follows:

Pig Unit Size (Female + Male)	Max amount of capital subsidy
50 Sows + 5 Boars	₹15 lakhs
100 Sows + 10 Boars	₹30 lakhs

- iv. Establishment of fodder value addition units such as preparation of Hay/ Silage/ Total Mixed Ration (TMR)/ Fodder Block and storage of fodder. The maximum subsidy ceiling is Rs. 50.00 lakh.

- v. Establishment of camel, horse and donkey breeding farm

Horse Unit Size (Female + Male)	Max amount of capital subsidy
10 mare/broodmare + 2 stallion	₹50 lakhs

Donkey Unit Size (Female + Male)	Max amount of capital subsidy
50 female+ 5 Male	₹50 lakhs

Camel Unit Size (Female + Male)	Max amount of capital subsidy
10 female + 1 male (for pastorals)	₹3 lakhs
10 female + 1 male	₹5 lakhs
50 female + 5male	₹25 lakhs
100 female + 10male	₹50 lakhs

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State-wise details of subsidy approved under NLM-EDP to the farmers, FPO, FCO, SHG and JLG is as under:

State	Farmers	Joint Liability Group (JLG)	FPO/FCO/Section 8	Self Help Group (SHG)	Total approved projects	Total Project Cost (Rs. in Cr)	Approved subsidy (Rs. In Cr)	Total subsidy released (In Cr)
Andhra Pradesh	294	0	0	0	294	252.22	118.65	36.86
Arunachal Pradesh	46	0	0	0	46	30.73	12.99	4.42
Assam	39	0	1	0	40	26.26	11.09	3.74
Bihar	2	0	0	0	2	0.70	0.28	0.09
Chhattisgarh	27	0	0	0	27	16.50	6.19	1.34
Gujarat	6	0	0	0	6	2.99	1.40	0
Haryana	21	0	0	0	21	14.68	6.29	0.48
Himachal Pradesh	17	0	0	0	17	9.14	3.90	1.25
Jammu And Kashmir	27	0	0	0	27	12.23	4.80	1.15
Jharkhand	1	0	0	0	1	1.16	0.50	0
Karnataka	1101	32	3	0	1136	802.51	379.82	96.02
Kerala	15	0	0	0	15	8.55	3.88	1.18
Madhya Pradesh	477	0	6	1	484	358.14	165.10	52.06
Maharashtra	361	0	5	0	366	216.80	101.90	24.79
Manipur	6	0	0	0	6	2.20	0.60	0
Mizoram	79	0	0	0	79	50.82	18.84	8.25
Nagaland	78	0	0	0	78	35.76	17.25	5.31
Odisha	3	0	0	0	3	3.00	1.33	0.19
Puducherry	1	0	0	0	1	0.64	0.30	0
Punjab	18	3	0	0	21	16.16	5.88	2.02
Rajasthan	171	0	1	0	172	90.16	38.93	9.74
Sikkim	9	0	0	0	9	5.59	2.42	0.25
Tamil Nadu	178	3	0	0	181	117.91	51.68	11.72
Telangana	492	0	0	0	492	437.20	211.18	57.51
Tripura	26	0	0	0	26	19.64	7.29	2.42
Uttar Pradesh	217	1	2	0	220	111.22	47.29	7.72
Uttarakhand	70	0	0	0	70	30.73	12.95	3.84
West Bengal	13	0	0	0	13	7.08	3.06	0.8
Total	3795	39	18	1	3853*	2680.75*	1235.79*	333.15

* This includes 102 self financed projects also.